- (b) how many of them have been made permanent or put on permanent jobs elsewhere;
- (c) whether they are paid uniformly all over India;
- (d) what is the minimum rate of wages *in* the project;
- (e) from how many States the workmen have complained that they are not receiving even the local minimum rate of wages and promises of absorption in permanent employment have been broken; and
- (f) what steps have been taken to redress their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RANI SUBHAG SINGH): (a) 9,440.

- (b) 534 casual labourers have been absorbed on open line.
 - (c) No.
- (d) No minimum wages have been prescribed on the Railway Electrification. Workers are being given daily wages on the prevailing local rates. These rates are as follows:—

1.75 per day Allahabad Moghalsarai 1.75 per day Chakradharpur 1-73 per day 45.0 per month Kharagpur Scaldah . 2.00 per day 1.75 per day Burdwan Dehibasa 1.73 per day 2.00 per day Nihati 2.00 per day Headquarters .

- (e) No such complaint has been received from workmen of any State so far.
 - (f) Does not arise.

REPRESENTATION OF FIRST CLASS COACH ATTENDANTS

- 267. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:
- (.<) whether Government have received any representation from the first class coach attendants urging that the decision of imposing 'Safaiwalla' duties on them be reviewed; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes.

(b) In addition to other duties, the attendants are required to keep the compartments, corridors and wash-basins and mirrors clean, while the train is on the run. In regard to commodes and floor in the bath-rooms, the attendants are not expected to do any cleaning themselves but they are to ensure that they are cleaned by the staff kept for this purpose at different stations. There is no proposal to revise these instructions.

APPEAL OF KALYAN POWER HOUSE STAFF REGARDING INCREASED DEARNESS ALLOWANCE

- 268. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the staff of the Kalyan Power House made a joint appeal demanding increased dearness allowance and other benefits; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) No representation demanding increased dearness allowance has been received. Representation has however been received for grant of Compensatory (City) and House Rent Allowances, Night duty allowance, Revision of scales of operators and creation of some posts of Senior operators. This is being looked into.

DHARMANAGAR-SABROOM RAILWAY LINE

- 269. SHRI T. M. DASGUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether he is considering the proposal for extension of Railway line from Dharmanagar (Tripura) to Sabroom *via* Agartala, in stages; and